

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 28.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.37/BB/17	-	Admission	Rule-6 of IB	Jahnvi Makwana Construction Pvt. Ltd. Vs Nandan Hotels Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

PETITIONER
REPRESENTATION TO WHOM

SIGNATURE

SH. RAGHAVENDRA
9886290803

Counsel for petitioner is present. He requested time till 03.07.2017 to get the confirmation from the IRP and he reported other objections have been complied.

List it on 03.07.2017.

MEMBER (J)

MEMBER (T)